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No.K-11019/04/2021-US.I Government of India Ministry of Law and Justice Department of Justice (Appointments Division)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 27th August, 2021.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Smt. Justice Meenakshi Madan Rai, senior-most Judge of Sikkim High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Jitendra Kumar Maheshwari relinquishes the charge as Chief Justice of the Sikkim High Court consequent upon his appointment as Judge of the Supreme Court of India.

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi.

No. K. 11019/04/2021-US.I

Dated 27.08.2021.

Copy to:-

- 1. Shri Justice Jitendra Kumar Maheshwari, Chief Justice, Sikkim High Court, Gangtok.
- 2. Smt. Justice Meenakshi Madan Rai C/O Registrar General, Sikkim High Court.
- 3. The Secretary to the Governor of Sikkim, Gangtok.
- 4. The Secretary to the Chief Minister of Sikkim, Gangtok.
- 5. The Secretary to the Chief Justice, Sikkim High Court, Gangtok.
- 6. The Chief Secretary, Government of Sikkim, Gangtok.
- 7. The Registrar General, Sikkim High Court, Gangtok.
- 8. The Accountant General, Sikkim, Gangtok.
- 9. The President's Secretariat, (CA.II Section), New Delhi
- 10. PS to Principal Secretary to the Prime Minister, New Delhi.
- 11. Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
- 12. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)
- 13. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

(Arun Kumar Aggarwal)

Section Officer (Appointments)
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